

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-2081(ND)/2019

IA/4318/2020, IA/3643/2021, IA/3898/2021, IA/4642/2021
IA/5389/2021, IA/5074/2022, IA/1847/2023

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

...PETITIONER

Vs

M/s. Tybros (INDIA) Tours Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 14.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the EPFO

:Adv Abhas Mishra and Neha Singhal, Adv. in IA No. 1847 of 2023

For the Liquidator

:Adv Rakesh Kumar, Adv Preeti Kashyap, Adv Ankit Sharma, Adv Varun Pandit, Adv Yash Dhawan

For the Applicant

:Mr. Aditya Madaan, Ms. Natasha and Mr. Aishwarya Adlakh, Adv. in IA/5074/2022. Mr. Nishant Awana, Adv. Ms. Rini Badoni, Adv. Ms. Nitya Sharma, Adv. Mr. Sahil, Adv. Mr. GS Awana, Adv. Mr. Mayank Chaudhary, Adv. and Mr. Bhavesh Yadav, Adv. in IA No. 5074 of 2022

For Ex-director and Statutory Auditor

:Mr. Rishabh Jain, Adv.

For the Respondent/Corporate Debtor

:Mr. Amrendra Kumar Singh, Adv for the Respondent No. 1 (SBI) in IA No. 5389/2021

ORDER

IA/5074/2022

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel for the Respondent/Liquidator is also present and submitted that arguing counsel

is not available today, and therefore sought adjournment. In view of this, list the matter along with other IAs on **11.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)